

C. A. T. Bench, JAIPUR

Date of Order

Orders

OA — 90

A1
5

12/8/92

None present for the applicant.

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rule 5(4) of the CAT procedure rules 1987.

Let the case be placed before the court for appropriate order on. 25-8-92

(DEPUTY REGISTRAR)

25.8.92.

None present for applicant.

Defects have not been removed although number of opportunities have been given since 14.2.90. The registration of the OA is accordingly declined.

(Signature)
Member (Adm.)

(Signature)

(D.L. Mehta)
Vice Chairman

Case sent to applicant

Vide no 4878

Dated 18/9/92

(Signature)
17-5-92